

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/131(ND)/2017

IN THE MATTER OF:

M/S. NCML Industries Ltd. and Manish Jain

.....PETITIONER

SECTION :

Under Section 441 (148) (B)

Order delivered on 25.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

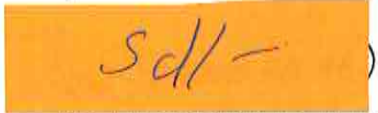
For the Petitioner /Op.Creditor : -

For the Respondent : -

ORDER

Learned Counsel for the petitioner is not present. Ld. representative for the
ROC is ~~also~~ present.

List the matter on 08.9.2017 for the appearance of the petitioner.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

25.8.2017
Surjit